From:

Registrar General, High Court of Uttarakhand, Nainital

To,

- **1.** All the District & Sessions Judges, Subordinate to High Court of Uttarakhand.
- **2.** Principal Judge, Dehradun/ Judges, Family Courts, State of Uttarakhand.
- **3.** Principal Secretary (Law)-cum-,L.R., Government of Uttarakhand, Dehradun.
- **4.** Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
- 5. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
- **6.** Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
- **7.** Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
- 8. Legal Advisor to Hon'ble the Governor, Rajbhawan, Dehradun.
- **9.** Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
- **10.** Registrar, State Consumer Redressal Commission, House No. 23/16, Circular Road, Dalanwala, Dehradun-248001.
- 11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
- **12.** Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- **13.** Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
- **14.** Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani (Nainital).
- **15.** Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- **16.** Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- **17.** Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and Udham Singh Nagar.
- **18.** Legal Advisor to Public Service Commission, Uttarakhand, Haridwar.
- 19. Deputy Director (Law), Competition Commission of India, New Delhi.

C.L. No. 11/UHC/Admin.A/2021

Subject: Regarding provision for administering Oath to every Judicial Officer (direct recruited in the cadre of Additional District Judge and Civil Judge (Jr. Div.) after completion of Induction Training and before assigning them independent Court work.

Sir/Madam,

On the subject noted above, I am directed to inform that, henceforth, every Judicial Officer (direct recruited in the cadre of Additional District Judge and Civi Judge (Jr. Div.), will take Oath of affirmation on completion of their Induction Training and before assigning them independent Court work. The Oath of affirmation will be subscribed before Hon'ble the Chief Justice of the High Court of Uttarakhand or such other Hon'ble Judge of

Dated: Sept.28, 2021.

the High Court of Uttarakhand or a District & Sessions Judge as may be appointed in that behalf by Hon'ble the Chief Justice.

Prescribed form for Oath of affirmation is annexed herewith.

You are therefore, requested to ensure compliance in this matter.

Yours sincerely,

(Dhananjay Chaturvedi)

Dated: Sept. 28, 2021.

No.4723/UHC/Admin.A/2021

Copy forwarded for information to:

- **1.** P.P.S. to Hon'ble the Chief Justice.
- 2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordships for kind perusal.
- 3. P.S. to Registrar General.
- **4.** All the Registrars of the Court.
- 5. Officer on Special Duty of the Court.
- **6.** Librarian of the Court.
- **7.** Assistant Registrar (IT), High Court of Uttarakhand, Nainital with a request to upload it on the Website of the Court.
- 8. Guard File

Registrar General

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FORM

Ihaving been appointed to the
Higher Judicial Service/Judicial Service of the State of
Uttarakhand asdo swear in the name
of God/solemnly affirm that I will bear true faith and
allegiance to the Constitution of India as by law established,
that I will duly and faithfully and to the best of my ability,
knowledge and Judgment perform the duties of my office
without fear or favour, affection or ill-will and that I will
uphold the Constitution and the Laws.

Oath taken

and subscribed before me

Dated:

Place: